

## HARYANA VIDHAN SABHA

**LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON WEDNESDAY, THE 7<sup>TH</sup> MARCH, 2012 AT 10.00 A.M.**

### **I. QUESTIONS**

Questions entered in the separate list to be asked and answers given.

### **II. BUDGET FOR THE YEAR 2012-2013.**

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2012-2013 and reply by the Finance Minister thereon.

### **III. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET - 2012-2013.**

Demand No. 1	A MINISTER to move that a sum not exceeding ₹ 47,85,67,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 1 – <u>Vidhan Sabha.</u>	Budget Estimates 2012-13 Pages 1-4
Demand No. 2	A MINISTER to move that a sum not exceeding ₹ 75,35,60,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 2 – <u>Governor &amp; Council of Ministers.</u>	Budget Estimates 2012-13 Pages 5-13
Demand No. 3	A MINISTER to move that a sum not exceeding ₹ 128,44,18,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 3 – <u>General Administration.</u>	Budget Estimates 2012-13 Pages 69-80, 133-151, 323-324, 558-562
Demand No. 4	A MINISTER to move that a sum not exceeding ₹ 822,72,22,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 4 – <u>Revenue.</u>	Budget Estimates 2012-13 Pages 32-39, 72-85, 133-151, 155-160, 282-306, 310-319, 427-429, 477, 558-562, 566-572, 575-580

Demand No. 5	A MINISTER	to move that a sum not exceeding <b>₹ 121,69,34,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 5 – <b><u>Excise &amp; Taxation.</u></b>	Budget Estimates 2012-13  Pages 40-46, 50-52
Demand No. 6	A MINISTER	to move that a sum not exceeding <b>₹ 3516,59,45,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 6 – <b><u>Finance.</u></b>	Budget Estimates 2012-13  Pages 53-68, 86-92, 133-160, 575-580
Demand No. 7	A MINISTER	to move that a sum not exceeding <b>₹ 387,49,48,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 7 – <b><u>Planning and Statistics.</u></b>	Budget Estimates 2012-13  Pages 155-160, 558-562, 566-572
Demand No. 8	A MINISTER	to move that a sum not exceeding <b>₹ 1148,47,72,000 for revenue expenditure</b> and <b>₹ 1540,13,80,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 8 – <b><u>Buildings &amp; Roads.</u></b>	Budget Estimates 2012-13  Pages 121-132, 234-236, 500-504, 585-589, 591-592, 594-598, 610, 614-617
Demand No. 9	A MINISTER	to move that a sum not exceeding <b>₹ 8177,35,03,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 9 – <b><u>Education.</u></b>	Budget Estimates 2012-13  Pages 161-179
Demand No. 10	A MINISTER	to move that a sum not exceeding <b>₹ 307,55,06,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 10 – <b><u>Technical Education.</u></b>	Budget Estimates 2012-13  Pages 180-185

Demand No. 11	A MINISTER	to move that a sum not exceeding <b>₹ 123,87,09,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 11 - <b><u>Sports &amp; Youth Welfare.</u></b>	Budget Estimates 2012-13  Pages 186-196
Demand No. 12	A MINISTER	to move that a sum not exceeding <b>₹ 10,64,79,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 12 - <b><u>Art &amp; Culture.</u></b>	Budget Estimates 2012-13  Pages 161-179, 197-200
Demand No. 13	A MINISTER	to move that a sum not exceeding <b>₹ 1648,80,08,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 13 - <b><u>Health.</u></b>	Budget Estimates 2012-13  Pages 201-224
Demand No. 14	A MINISTER	to move that a sum not exceeding <b>₹ 90,01,03,000 for revenue expenditure</b> and <b>₹ 420,00,05,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 14 - <b><u>Urban Development.</u></b>	Budget Estimates 2012-13  Pages 237-244, 592
Demand No. 15	A MINISTER	to move that a sum not exceeding <b>₹ 1251,26,97,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 15 - <b><u>Local Government.</u></b>	Budget Estimates 2012-13  Pages 133-151, 237-244, 592
Demand No. 16	A MINISTER	to move that a sum not exceeding <b>₹ 33,07,49,000 for revenue expenditure</b> and <b>₹ 20,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 16 - <b><u>Labour.</u></b>	Budget Estimates 2012-13  Pages 264-281, 487-492, 596-597

Demand No. 17	A MINISTER	to move that a sum not exceeding <b>₹ 74,79,89,000 for revenue expenditure</b> and <b>₹ 1,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 17 – <b><u>Employment.</u></b>	Budget Estimates 2012-13  Pages 264-281, 596-597
Demand No. 18	A MINISTER	to move that a sum not exceeding <b>₹ 146,81,04,000 for revenue expenditure</b> and <b>₹ 43,89,33,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 18 – <b><u>Industrial Training.</u></b>	Budget Estimates 2012-13  Pages 264-281, 596-597
Demand No. 19	A MINISTER	to move that a sum not exceeding <b>₹ 206,90,25,000 for revenue expenditure</b> and <b>₹ 2,63,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 19 – <b><u>Welfare of SCs &amp; BCs.</u></b>	Budget Estimates 2012-13  Pages 257-263, 593
Demand No. 20	A MINISTER	to move that a sum not exceeding <b>₹ 1727,05,02,000 for revenue expenditure</b> and <b>₹ 2,83,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 20 – <b><u>Social Security &amp; Welfare.</u></b>	Budget Estimates 2012-13  Pages 282-306, 320-322, 594-595
Demand No. 21	A MINISTER	to move that a sum not exceeding <b>₹ 631,95,78,000 for revenue expenditure</b> and <b>₹ 50,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 21 – <b><u>Women &amp; Child Development.</u></b>	Budget Estimates 2012-13  Pages 282-309, 594-595

Demand No. 22	A MINISTER	to move that a sum not exceeding <b>₹ 64,11,37,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 22 – <b><u>Welfare of Ex-servicemen.</u></b>	Budget Estimates 2012-13  Pages 282-306
Demand No. 23	A MINISTER	to move that a sum not exceeding <b>₹ 206,98,00,000 for revenue expenditure</b> and <b>₹ 5410,70,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 23 – <b><u>Food &amp; Supplies.</u></b>	Budget Estimates 2012-13  Pages 400-404, 573-580, 599-601
Demand No. 24	A MINISTER	to move that a sum not exceeding <b>₹ 1406,77,06,000 for revenue expenditure</b> and <b>₹ 474,50,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 24 – <b><u>Irrigation.</u></b>	Budget Estimates 2012-13  Pages 439-477, 603-608
Demand No. 25	A MINISTER	to move that a sum not exceeding <b>₹ 83,19,86,000 for revenue expenditure</b> and <b>₹ 2,02,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 25 – <b><u>Industries.</u></b>	Budget Estimates 2012-13  Pages 112-114, 483-492, 575- 580, 610, 613
Demand No. 26	A MINISTER	to move that a sum not exceeding <b>₹ 16,16,30,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 26 – <b><u>Mines &amp; Geology.</u></b>	Budget Estimates 2012-13  Pages 493-496

Demand No. 27	A MINISTER	to move that a sum not exceeding <b>₹ 894,53,47,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 27 – <b><u>Agriculture.</u></b>	Budget Estimates 2012-13 Pages 325-347, 405-408, 419- 421, 474-476
Demand No. 28	A MINISTER	to move that a sum not exceeding <b>₹ 465,36,14,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 28 – <b><u>Animal Husbandry &amp; Dairy Development.</u></b>	Budget Estimates 2012-13  Pages 348-378
Demand No. 29	A MINISTER	to move that a sum not exceeding <b>₹ 29,54,49,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 29 – <b><u>Fisheries.</u></b>	Budget Estimates 2012-13  Pages 379-386, 405-408
Demand No. 30	A MINISTER	to move that a sum not exceeding <b>₹ 266,10,19,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 30 – <b><u>Forests &amp; Wildlife.</u></b>	Budget Estimates 2012-13  Pages 342-347, 387-399
Demand No. 31	A MINISTER	to move that a sum not exceeding <b>₹ 5,40,53,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 31 – <b><u>Ecology &amp; Environment.</u></b>	Budget Estimates 2012-13  Pages 554-557
Demand No. 32	A MINISTER	to move that a sum not exceeding <b>₹ 1461,08,66,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 32 – <b><u>Rural &amp; Community Development.</u></b>	Budget Estimates 2012-13  Pages 422-426, 430-438, 581-583

Demand No. 33	A MINISTER	to move that a sum not exceeding <b>₹ 186,88,00,000 for revenue expenditure</b> and <b>₹ 19,05,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 33 – <b><u>Co-operation.</u></b>	Budget Estimates 2012-13  Pages 409-418, 596-597, 602, 610, 612
Demand No. 34	A MINISTER	to move that a sum not exceeding <b>₹ 1422,98,05,000 for revenue expenditure</b> and <b>₹ 164,69,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No.34- <b><u>Transport.</u></b>	Budget Estimates 2012-13 Pages 47-49, 497- 499, 505-550, 614-615, 618
Demand No. 35	A MINISTER	to move that a sum not exceeding <b>₹ 2,79,23,000 for revenue expenditure</b> and <b>₹ 22,00,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 35 – <b><u>Tourism.</u></b>	Budget Estimates 2012-13  Pages 563-565, 619
Demand No. 36	A MINISTER	to move that a sum not exceeding <b>₹ 1896,48,03,000 for revenue expenditure</b> and <b>₹ 95,00,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 36 – <b><u>Home.</u></b>	Budget Estimates 2012-13 Pages 93-106, 133-151, 584
Demand No. 37	A MINISTER	to move that a sum not exceeding <b>₹ 21,70,35,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 37 – <b><u>Elections.</u></b>	Budget Estimates 2012-13  Pages 25-31

Demand No. 38	A MINISTER	to move that a sum not exceeding <b>₹ 1074,54,00,000 for revenue expenditure</b> and <b>₹ 11,56,10,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 38 – <b><u>Public Health &amp; Water Supply.</u></b>	Budget Estimates 2012-13  Pages 225-233, 590
Demand No. 39	A MINISTER	to move that a sum not exceeding <b>₹ 67,53,00,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 39 – <b><u>Information &amp; Publicity.</u></b>	Budget Estimates 2012-13  Pages 245-256
Demand No. 40	A MINISTER	to move that a sum not exceeding <b>₹ 3913,96,98,000 for revenue expenditure</b> and <b>₹ 910,63,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 40 – <b><u>Energy &amp; Power.</u></b>	Budget Estimates 2012-13  Pages 478-482, 551-553, 609
Demand No. 41	A MINISTER	to move that a sum not exceeding <b>₹ 25,80,00,000 for revenue expenditure</b> and <b>₹ 1,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 41 - <b><u>Electronics &amp; IT.</u></b>	Budget Estimates 2012-13  Pages 487-492, 566-572, 611
Demand No. 42	A MINISTER	to move that a sum not exceeding <b>₹ 307,74,19,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 42 – <b><u>Administration of Justice.</u></b>	Budget Estimates 2012-13  Pages 14-24
Demand No. 43	A MINISTER	to move that a sum not exceeding <b>₹ 95,43,36,000 for revenue expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 43 – <b><u>Prisons.</u></b>	Budget Estimates 2012-13  Pages 107-111



Demand No. 44	A MINISTER to move that a sum not exceeding <b>₹ 43,64,30,000 for revenue expenditure</b> and <b>₹ 11,00,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 44 – <b><u>Printing &amp; Stationery.</u></b>	Budget Estimates 2012-13  Pages 115-120, 155-179, 585
Demand No. 45	A MINISTER to move that a sum not exceeding <b>₹ 874,09,50,000 for capital expenditure</b> be granted to the Governor to defray charges that will come in the course of payment for the year 2012-13 in respect of charges under Demand No. 45 – <b><u>Loans &amp; Advances by State Government.</u></b>	Budget Estimates 2012-13  Pages 734-748

**CHANDIGARH:  
THE 6<sup>TH</sup> MARCH, 2012.**

**SUMIT KUMAR,  
SECRETARY.**